Annexure – 3

Name of the corporate debtor: FOODCO DELICACIES INDIA PRIVATE LIMITED; Date of commencement of CIRP: 24.03.2022.; List of creditors as on: 15.04.2022

The Federal Bank Ltd			•	0	Z	l. creditor	S Name of
The Federal U45201KL199PTC0 14.04.2022 1,30,62,27,90.07 1,30,62,27,90.07 BANK Bank Ltd 11565 E						No.	S Name of Identification
014.04.2022			,	receipt	Date of	received	Details of claim
1,30,62,27,90.07	it est			claimed	Amount	ved	f claim
1,30,62,27,90.07	5		admitted	claim	Amount of Natu		2
BANK FINANC E	im	cla	of	re	Natu		
YES	interest	security	by	covered	Amount	ad	Detai
1,30,62,27,90.07			guarantee	covered by	Amount	admitted	Details of claim
NO	part y?	ed	relat	her	Whet		
100			CoC	share in	% voting		2
NO				nt claim	continge	of	Amount
0		Set-on	may be	ques, mai	mutuai	any	Amount of
Z					admitted	claim not	_
E			OII	VELITICAL	unuci	oi ciaim	Amount
AVAILED VAROIUS CREDIT FACILITIES AND EXECUTED LOAN AGREEMENTS		13				апу	Remarks, II

